DELHI LEGISLATIVE ASSEMBLY Bulletin Part-I

(Brief summary of proceedings)
Wednesday, 11th January, 2012/ Paush 27, 1933(Saka)

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No. 69	Yoganand Shastri, Hon'ble Speaker in Chair Shri Anil Bhardwaj, Hon'ble Member stated that Prof. Vijay Kumar Malhotra, Leader of Opposition had misled the House in his speech delivered yesterday during the Motion of Thanks and passed remarks against a person who was not a member of this House. Members of Bhartiya Janta Party stood up on their seats and raised objections on the aforesaid issue. Some Members of Congress Party also stood up on their seats. Exchange of arguments between the Members of Ruling Party and Opposition Party. Sloganeering from both sides. The Chair ruled that such type of incidents were not healthy for dignity and
-	decorum of the House. As per established parliamentary norms; name of a person who is not a Member of the House, should not be mentioned in the speeches. He requested all Members that this tradition should be followed and be taken care of in future.
2.11 PM	Shri Shoaib Iqbal, Hon'ble Member sought to know about the fate of the notice of Calling Attention Motion given by him regarding cancellation of Visa issued to Mr. Salman Rushdee, Resident Of Britain. The Chair stated that the decision on the aforesaid notice would be intimated to Hon'ble Member after the Question Hour.
3. 2.14 PM	Question Hour: Starred questions No. 22, 23 & 24 were asked and replied. Replies to starred questions No.21, 25 to 40 & un-starred questions No. 80 to 143 were placed on the table.
4. 3.01 PM 5. 3.03PM	The Chair stated that a notice of Calling Attention Motion had been received from Shri Shoaib Iqbal in which he had stated that the Visa issued to Mr. Salman Rushdee, Resident of Britain be cancelled. The Chair ruled that the power of issuance and cancellation of Visa falls under the jurisdiction of Central Government and State Government had no role in it. Hence, Calling Attention Motion on the aforesaid issue can not be allowed. Shri Shoaib Iqbal, Hon'ble Member stood up on his seat and started delivering
0. ₊ 0.002.m	speech on the aforesaid issue. The Chair requested Shri Shoaib Iqbal to take up his seat.
6. 3.05 PM	The Chair named Shri Shoaib Iqbal for his indecorous behaviour.
7 3.07 PM	Special Mention (Rule 280): Following Members raised matters under Rule 280: 1. Shri A Dayanand Chandela A 2. Shri H.S.Balli (Minister of Health intervened.) 3. Ch. Mateen Ahmad (Minister of Health intervened.) 4. Shri O.P.Babber 5. Prof.Vijay Kumar Malhotra 6. Shri Veer Singh Dhingan 7. Dr. S.C.L. Gupta 8. Ch.Surender Kumar 9. Shri Mohan Singh Bisht (Minister of Urban Development intervened.) 10. Shri Ram Singh Netaji(Minister of Urban Development intervened.) 11. Shri Sahab Singh Chauhan(Minister of Urban Development intervened.) 12. Shri Jai Bhagwan Aggarwal 13. Shri Naseeb Singh 14. Dr. Jagdish Mukhi (Minister of Food & Civil Supplies intervened.)
7	14. Dr. Jaguish Mukhi (Minister of Food & Civil Supplies intervensar)

8.	4.03 PM	 Adoption of Reports: Shri Kanwar Karan Singh moved the following motion: "That this House agrees with the Ninth Report of the Business Advisory Committee presented on 10th January, 2012." The Motion was adopted by voice vote. Shri Kanwar Karan Singh moved the following motion: "That this House agrees with the Ninth Report of the Committee on Private Member's Bills and Resolutions presented on 10th Januay, 2012". The Motion was adopted by voice vote.
9.	4.05 PM	Papers laid on the Table: (I). Smt. Sheila Dikshit, Chief Minister laid the Copies of the following reports (English & Hindi Version): (a) 11 th Annual Report of the Lokayukta for the year 2009-10. (b) 12 th Annual Report of the Lokayukta for the year 2010-11 (II). Shri Harun Yusuf, Minister of Development laid the copies of Annual Report for the year 2010-11 of the Delhi Co-operative Housing Finance Corporation Ltd. (DCHFC)(English & Hindi Version).
10.	4.06 PM	 Introduction of Bills: Smt. Sheila Dikshit, Chief Minister introduced, "The Delhi Value Added Tax (Amendment) Bill, 2012 (Bill No. 02 of 2012)" with the leave of the House. Shri Haroon Yusuf, Minister of Development introduced "The Delhi Cooperative Societies (Amendment) Bill, 2011 (Bill No. 01 of 2012)" with the leave of the House.
11.	4.10 PM	House adjourned for tea break.
12.	4.49 PM	House reassembled. Hon'ble Speaker in Chair.
13.	4.50 PM	The House paid homage to Late Shri Lal Bahadur Shastri, Former Prime Minister of India on his death anniversary.
14.	4.53 PM 6.16 PM	Motion of Thanks on Lt. Governor's Address: Discussion on the following Motion of Thanks moved on 10th January, 2012 by Shri Anil Bhardwaj & Shri Rajesh Lilothia: "That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 9th January, 2012." Following Members participated in the debate: 6. Shri Mala Ram Gangwal 7. Shri Parlad Singh Sawhney 8. Shri Karan Singh Tanwar 9. Shri Subhash Sachdeva House adjourned up to 2.00 PM on 12th January, 2012.
Delhi	uary, 2012	P.N.Mishra Secretary